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Title: Introduction of the Securities Laws (Amendment) Bill, 2014.

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY, MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRIMATI NIRMALA SITHARAMAN): I beg to move for leave to introduce a Bill further to amend the Securities and Exchange Board of India Act, 1992, the Securities Contracts (Regulation) Act, 1956 and the Depositories Act, 1996.

HON. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Securities and Exchange Board of India Act, 1992, the Securities Contracts (Regulation) Act, 1956 and the Depositories Act, 1996."

The motion was adopted.

SHRIMATI NIRMALA SITHARAMAN: I introduce** the Bill.

HON. SPEAKER: Item No. 10B. Shrimati Nirmala Sitharaman.